

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH – 1  
VC AND PHYSICAL (HYBRID) MODE  
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON  
28-06-2024 AT 10:30 AM**

**CP(IB) No. 233/9/HDB/2023**

**AND**

**IA (IBC) 388/2024 in CP(IB) No. 233/9/HDB/2023**

u/s. 9 of IBC, 2016

**IN THE MATTER OF:**

M/s. Kalya Constructions Private Limited

**...Operational Creditor**

**AND**

M/s. Power Mech Projects Limited

**...Corporate Debtor**

**CORAM:-**

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)  
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

**ORDER**

**CP(IB) No. 233/9/HDB/2023**

Due to power grid network break down, the hearing could not be conducted.

For compliance, matter adjourned to 24.07.2024.

**IA (IBC) 388/2024**

Due to power grid network break down, the hearing could not be conducted.

For compliance, matter adjourned to 24.07.2024.

**Sd/-**

**MEMBER (T)**

**Sd/-**

**MEMBER (J)**